

17.08.2020

To,
Mr. Dushyant Dave, Senior Advocate,
President,
Supreme Court Bar Association
New Delhi

Dear Sir,

We the undersigned lawyers want to register our protest against the manner in which the criminal contempt cases were taken up against Mr Prashant Bhushan by the Hon'ble Supreme Court over the last month.

First, the Supreme Court initiated suo moto contempt proceedings in July 2020 against Mr Bhushan for his two recent tweets (of 27 & 29 June), and listed it along with a criminal petition filed by a private citizen, Mr. Mahek Maheshwari. In these proceedings, Mr Bhushan had filed a preliminary reply affidavit seeking more time to put on record a more detailed affidavit defending himself. However, he was denied this opportunity to effectively defend himself, and the matter was hurriedly taken up against him and finally decided. The Mahek Maheshwari petition was also listed without obtaining the consent of the Learned Attorney General as mandated. Although the Learned Attorney General was issued notice in the matter, his oral views in the matter were never sought by the Court before finally deciding it. Mr. Bhushan has now been held guilty of criminal contempt in this matter.

Second, an eleven year old contempt case against Mr Prashant Bhushan was suddenly taken up out of turn and hurriedly listed for a final hearing. This was done in total disregard of the current situation created by the Covid 19 pandemic that has hampered the work of the courts, making normal physical court hearings impossible. Senior lawyers who were representing Mr Bhushan in these proceedings repeatedly requested the court to defer the hearing till the resumption of physical Court, since they felt that a virtual hearing was not very conducive for such an involved matter, with voluminous court records. Moreover, there was no apparent urgency to the matter, since it had already been pending for eleven

years. These requests were disregarded and the proceedings in this old case, taken out of the cold storage, were instead expedited. Moreover, the procedural objections to an expedited hearing raised by Mr Bhushan's counsel were not only glossed over by the court but summarily dismissed without giving any reasons.

Under the Indian Constitution, every citizen of India is guaranteed a right to a fair trial/ representation/hearing, and must be given a fair opportunity to be heard before being condemned in any proceedings. The cherry picking of cases especially in these pandemic times may give a negative impression about the Court. As the old adage goes, *justice must also seem to be done*. If the highest court of the country that is the repository of the best of our constitutional values does not follow due process in a case where it is also a party and, fails to maintain fair play or instill confidence, the adverse consequences on rule of law will be irreversible.

The majesty of the Supreme Court of India is not affected so much by criticism, as it is by its own response to it. Having recognised the right to freedom of speech and expression on several recent occasions, the Hon'ble Court must show the same sensitivity and circumspection before issuing criminal contempt in a case that has a bearing on its own tolerance to speech. Invoking of the 'iron hand' by the Constitutional Court of India to respond to criticism in speech, should be reviewed.

We urge the SCBA to take up the issue with regard to proper hearing, and also share a link of the virtual hearing on sentence on 20 August, which must symbolically be held in 'open court', and those advocates who wish to do so, may be allowed to be present and seen on-screen.

Sincerely

| S. NO. | NAME | DESIGNATION |
|---------------|-----------------------------|---|
| 1 | A Rajesh | Advocate |
| 2 | A. A. Siddiqui | Advocate |
| 3 | A. Zaidi | Advocate |
| 4 | A.Hidayathulla | Advocate |
| 5 | A.J.Rizvi | Advocate |
| 6 | A.K. Talukdar | Lawyer, Gauhati High Court |
| 7 | A.R. Patel | Advocate |
| 8 | Aaditya Bhatt | Advocate |
| 9 | Abdul Razzaque Shaikh | Advocate |
| 10 | Abhay | Lawyer |
| 11 | Abhijeet Sinha | Advocate |
| 12 | Abhijit Kumar Chattopadhyay | Member SCBA |
| 13 | Abhinav Verma | Advocate |
| 14 | Abhinav Verma | Advocate |
| 15 | Abhishek Nath Tripathi | Advocate |
| 16 | Abu Nasar | Advocate, Patna High Court |
| 17 | Achintya Tiwari | Advocate |
| 18 | Adeeba Hussain | Student of law |
| 19 | Adhil Saifudheen | Advocate |
| 20 | Aditya Arora | Lawyer- Chhattisgarh HC |
| 21 | Aditya Ranjan | Advocate |
| 22 | Afreen Khan | Advocate, Bombay |
| 23 | Ajit Pudussery | Advocate on Record |
| 24 | Akanksha S | Advocate |
| 25 | Akanksha Singh | Lawyer |
| 26 | Akbar Hussain Pindhara | Advocate |
| 27 | Akhilesh Kalra | Advocate |
| 28 | Akhileshwar Prasad Singh | Advocate |
| 29 | Alex Ekka | Director, XIDAS |
| 30 | Ali Mushtaq Nawazish | Advocate |
| 31 | Alinawaz a vakil | Lawyer |
| 32 | Alok Kumar | Advocate, Managing Partner THS Law Firm |
| 33 | Alpana | Advocate |
| 34 | Altamish Siddiki | Advocate |
| 35 | Amanullah | Advocate |
| 36 | Amarta Roy | Advocate |
| 37 | Ambar Bhushan | Lawyer |
| 38 | Amit Agrawal | Advocate |
| 39 | Amna Bakhtawar | Student |
| 40 | Amrithalal Roy PS | Advocate |
| 41 | Anand Grover | Senior Advocate |
| 42 | Aniket Ranjan | Law Student (final year) |
| 43 | Anil kumat | Advocate |
| 44 | Anjali | Advocate |
| 45 | Anjor Bhaskar | Faculty, APU |
| 46 | Ankush Satija | Legal Associate |
| 47 | Anne Panicker | Advocate |
| 48 | Ansar Indori | NCHRO |

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| 49 | Anshul Bajaj | Advocate |
| 50 | Anubha Rastogi | Lawyer, Mumbai |
| 51 | Anubhuti Bhardwaj | Lawyer |
| 52 | Anuj Kapoor | Advocate, Delhi |
| 53 | Anuja Tiwari | Lawyer |
| 54 | Anupama Singh | Lawyer |
| 55 | Anupradha Singh, Adv | Advocate, Supreme Court of India |
| 56 | Anupradha Singh, Adv | Advocate, Supreme Court of India |
| 57 | Anuvinda Varkey | Advocate |
| 58 | Aprajita | Advocate |
| 59 | Arjun | Advocate |
| 60 | Armaity Irani | Advocate |
| 61 | Arun D. Nimbalkar | Advocate |
| 62 | Arunav Guha Roy | Advocate |
| 63 | Arunima Bhattacharjee | Advocate, Supreme Court |
| 64 | Arvind Kumar Shukla | Advocate |
| 65 | Asadulla Pasha | Advocate |
| 66 | Asher Revi Job | Advocate |
| 67 | Ashif husain | Advocate |
| 68 | Ashok Agrwaal | Advocate |
| 69 | Ashok Kumar Goyal | |
| 70 | Asif Naqvi | Advocate |
| 71 | Astha | Advocate |
| 72 | Atul Kumar Jha | Law Student |
| 73 | Atul Kumar Sagar | Advocate |
| 74 | Augustine Ezhakunnel | Advocate |
| 75 | Aum Kotwal | Advocate |
| 76 | B. N. Kazi | Advocate |
| 77 | B.Mohan | Advocate |
| 78 | B.T. Vishwanath | Advocate |
| 79 | Balaji Srinivasan | Advocate On Record |
| 80 | Baskar Rajagopal | Business Development Manager |
| 81 | Bhagwan Anant Rokade | Advocate |
| 82 | Bhargavi | Advocate |
| 83 | Bhavya | Economist, the World Bank |
| 84 | Bhavys | Advocate |
| 85 | Bimal Rajasekhar | Advocate |
| 86 | Bina Gupta | Lawyer and AOR |
| 87 | Bino George Job | Advocate |
| 88 | Brijesh Jasvantray Trivedi | Advocate |
| 89 | Brijrajsinh Kher | Advocate Gujarat High Court |
| 90 | Brijrajsinh Kher | Advocate Gujarat High Court |
| 91 | C Solomon | Advocate |
| 92 | C.R.Jaya Sukin | SCBA member |
| 93 | Chandan Goswami | Advocate |
| 94 | Chandan kr Rai | Advocate |
| 95 | Chander Nigam | Advocate |
| 96 | Chandra Mohan Singh | Advocate, Patna High Court |
| 97 | Charles DSa | Advocate, Mumbai |
| 98 | Cheryl Dsouza | Advocate |
| 99 | Choudhary Ali Zia Kabir | Advocate |
| 100 | Clara D Souza | Advocate |
| 101 | Claudia Müller-Hoff, LL.M. | Attorney , Germany |
| 102 | CV Manojkumar | Advocate, Thiruvananthapuram |
| 103 | D.Muthukumar | Advocate |
| 104 | Damodar Tukaram Dandge | |

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| 108 | Deeksha | Advocate |
| 109 | Deelip Narayan Mestri | Advocate |
| 110 | Deepak Varma | Lawyer |
| 111 | Devvrat | Lawyer |
| 112 | Dhruv Dave | Advocate |
| 113 | Dhruv Sood | Advocate |
| 114 | Digantika Rao | Law graduate |
| 115 | Dilip Kumar Thakur | Advocate |
| 116 | Dipika Sahani | Advocate |
| 117 | Diwesh Kumar | Advocate |
| 118 | Dr Janak Raaj Rana | Advocate |
| 119 | Dr Namita Wahi | Fellow, Centre for Policy Research |
| 120 | Dr. G. Mohan Gopal | Legal academic |
| 121 | Dr.Alok Kumar Sinha | Advocate |
| 122 | Dr.R.Subash Chandra Bose | Professor |
| 123 | Durgesh Yadav | Advocate |
| 124 | Eklavya Vasudev | Advocate |
| 125 | Fahad Abdullah | Student |
| 126 | Faisal Aboobacker | Lawyer |
| 127 | Farida Khan | Professor |
| 128 | Fidel Sebastian | Advocate, Delhi |
| 129 | Firdaus Moosa | Lawyer |
| 130 | Furkan Ali Mirza | Student |
| 131 | Gaurav Jain | Advocate |
| 132 | Gayatri Singh | Senior Advocate |
| 133 | George | Lawyer |
| 134 | George Pulikuthiyil | Human Rights Lawyer |
| 135 | George Varughese | Advocate |
| 136 | Gopu V R | Advocate, High Court of Kerala |
| 137 | Gorang Goyal | Advocate |
| 138 | Gurmat Randhawa | Advocate |
| 139 | Gurmeet Singh Advocate | Advocate |
| 140 | Gurpreet | Lawyer |
| 141 | Gurpreet Singh | Advocate |
| 142 | Gurvinder Singh | Advocate |
| 143 | Hareesh Ahmad Minhaaj | Advocate , Supreme Court of India |
| 144 | Haresh | Advocate |
| 145 | Haresh Punjabi | Advocate |
| 146 | Harini Raghupathy | Advocate |
| 147 | Harman Singh | Advocate |
| 148 | Hasan Al Banna | Law Student |
| 149 | Hemantkumar Shah | Associate Professor |
| 150 | Hitesh L Gupta | Advocate |
| 151 | I.S. Saroha | ex. President Rohini Bar Association Delhi. |
| 152 | Imran G Shaikh | Advocate |
| 153 | Indira Jaising | Senior Advocate |
| 154 | Indira Unninaray | Advocate- Supreme Court & Delhi High Court |
| 155 | Indra Prakash Singh Ragh | Advocate and General Secretary, FACT |
| 156 | Indran | Lawyer |
| 157 | Indu Prakash Singh | President, Forum Against Corruption & Threats (FACT) |
| 158 | Iqbal Masud Khan | Advocate |
| 159 | Irene Sequeira | Advocate |
| 160 | Irfan Pathan | Advocate |

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| 161 | Ish Maini | Law graduate |
| 162 | Jagdeep Chhokar | Advocate |
| 163 | Jahnavi Sindhu | Advocate |
| 164 | Jai Bansal | Lawyer |
| 165 | Jayant Kumar Pandey | Advocate, Jharkhand High Court |
| 166 | Jhum jhum Sarkar | Advocate |
| 167 | Jigar D Dave | Advocate, Gujarat High Court |
| 168 | Jitendra Shinde | Advocate |
| 169 | Johny P K | Retired |
| 170 | Jos Chiramel | Advocate |
| 171 | Joseph Pookkatt | Advocate |
| 172 | Joykutty K A | Advocate |
| 173 | K. Ajan | Advocate |
| 174 | K. B. Shibu | |
| 175 | K. Muhammed Aslam | Advocate |
| 176 | K. Vincent | Advocate |
| 177 | K.J.Sebastian | Freelance Consultant |
| 178 | Kabir Dixit | Advocate-on-Record |
| 179 | Kalimur Rehman | Advocate |
| 180 | Kameshwar Singh | Advocate |
| 181 | Kanika | Lawyer |
| 182 | Kapil | LL.B |
| 183 | Karthik | Advocate-on-Record |
| 184 | Kartik Prasad | Advocate |
| 185 | Kaushal Kishore | Advocate |
| 186 | Kaveeta Wadia | AOR |
| 187 | Kazi Basil N | Advocate |
| 188 | Kezhosano Kikhi | Advocate |
| 189 | Khemchand Rajaram Kosht | Advocate |
| 190 | Kirat Randhawa | Advocate |
| 191 | Kirti Singh | Advocate |
| 192 | Kishore Pillai | Lawyer, Baroda Bar Association |
| 193 | Kishore Upadaya | Advocate |
| 194 | Kshatrshal Raj | Advocate |
| 195 | Kumaresh Trivedi | Advocate |
| 196 | Kunal | AOR |
| 197 | Kunal Kumar | Advocate, Vaishali, Hajipur |
| 198 | Kunnukuzhy Suresh | Advocate |
| 199 | Kuppubalaji L N | Fellow |
| 200 | Lakshim Raghutham Rao | Advocate |
| 201 | Lalit Arora | Advocate |
| 202 | Lavkesh | Lawyer |
| 203 | Laxmi Charan Pal | Advocate |
| 204 | M Z Khan | Lawyer |
| 205 | M.I.Sharma | Advocate |
| 206 | Madhusoodanan. K.C | |
| 207 | Mahesh Trivedi | Senior Journalist |
| 208 | Mahsain Ahammed Khan | Legal consultant, PWD |
| 209 | Malavika | Secretary ASPM |
| 210 | Malavika Rajkotia | Advocate |
| 211 | Malayinkeezhe Ajith | Advocate |
| 212 | Malvika | Advocate |
| 213 | Mangla Verma | Advocate |
| 214 | Mani Chaudhary | Advocate |
| 215 | Mani Gupta | Advocate |
| 216 | Manish Bavagosai | Advocate |

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| 217 | Manish Singla | Advocate |
| 218 | Mansi Sood | Advocate |
| 219 | Mary Mitzy | Advocate |
| 220 | Md Arham | Law student |
| 221 | Md Shadab Ansari | Advocate |
| 222 | Medha Sachdev | Advocate |
| 223 | Medha Srivastava | Advocate |
| 224 | Meenesh Dubey | Advocate |
| 225 | Mercy | Advocate, Wayanad, Kerala |
| 226 | Mini Mathew | Lawyer |
| 227 | Mir Akhtar | Advocate |
| 228 | Miriam Fozia Rahman | Social Justice Lawyer |
| 229 | Mishika Singh | Founder, Neev - Foundation for Legal Aid |
| 230 | Mithilesh Prasad | Sr.Advocate P.H.C |
| 231 | MJ Sidharth | Advocate |
| 232 | Mohammad Wasim | Advocate |
| 233 | Mohammed Mudassir Abdu | Advocate, Balapur Dist Akola Maharashtra |
| 234 | Mohammef | Advocate |
| 235 | Mohan Katarki | Senior Advocate |
| 236 | Mohd Faris | Advocate |
| 237 | Mohd Haris | Law Student |
| 238 | Mohd Rais Farooqui | Advocate |
| 239 | Mohd Zahid Hussain | Lawyer |
| 240 | Mohit Pandya | Retired Sr.Citizen |
| 241 | Moiht Pandys | Retired Sr. Citizen |
| 242 | Mrs.S.Sood | Advocate |
| 243 | Mudhssar Salim Sayyed | Advocate |
| 244 | Mukesh Kumar | Advocate SCBA |
| 245 | Mumtaz | Lawyer |
| 246 | Muskan Tibrewala | Student |
| 247 | Nabila Hasan | Advocate |
| 248 | Naeem Ilyas | Member |
| 249 | Nagarajan L | ADVOCATE |
| 250 | Nagorao shankarrao vaidya | Advocate |
| 251 | Namita Wali | Advocate |
| 252 | Nandita Rao | Advocate |
| 253 | Nanita Sharma | Advocate on Record |
| 254 | Nasir Mohammed Khan | Advocate |
| 255 | Nasruddin Shaikh | Activist |
| 256 | Natha M. Jadhav | Advocate, Mumbai |
| 257 | Naveen | Advocate |
| 258 | Naveen Jain | Lawyer |
| 259 | Neha Sonawane | Advocate, Founding Partner, Vaakya Legal |
| 260 | Nihalsing B. Rathod | Advocate |
| 261 | Nilesh Ukey | Advocate from Mumbai |
| 262 | Nilofar Khan | Advocate On Record |
| 263 | Niloufer Bhagwat | Advocate and Vice President, Indian Assn. of Lawyers |
| 264 | Niranjan Biswal | Advocate |
| 265 | Nirmal John | Advocate |
| 266 | Nishaank | Advocate |
| 267 | Nitin | Lawyer Supreme Court |
| 268 | Omanakuttan KK | Advocate |
| 269 | P C Tewari | Advocate |
| 270 | P. R. Chandak. | Advocate |
| 271 | P.I.Jose | AOR |
| 272 | P.Ram Mohan Rao | Advocate |

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| 273 | Paramasivan | Assistant Manager Finance |
| 274 | Pardeep Kumar | Advocate |
| 275 | Paresh G Barot | Advocate |
| 276 | Pawan Mittal | Advocate |
| 277 | Pon Dhammabala | Advocate |
| 278 | Poonam Kaushik Advocate | General Secy. Pragatisheel Mahila Sangathan Delhi |
| 279 | Pradeep | Advocate |
| 280 | Pradeep Kumar Srivastava | Advocate |
| 281 | Prakash Rajaram Jagtap | Advocate |
| 282 | Prakhar Dixit | Partner, Sync Legal |
| 283 | Pramod Singh | Lawyer, Delhi High Court |
| 284 | Pranav Arora | Advocate, Supreme Court of India |
| 285 | Prateek Chaturvedi | Advocate Delhi High Court |
| 286 | Praveen Chauhan | Advocate |
| 287 | Praveen K Singh | Advocate |
| 288 | Prem Verma | Convenor, Jharkhand Nagrik Prayas |
| 289 | Printo Jacob | Registered Nurse |
| 290 | Priitha Srikumar | AOR |
| 291 | Priyanshi | Advocate |
| 292 | Priyansu Mishra | Lawyer Bombay High Court |
| 293 | Prof.Dr.B.Prasaad LLD(US/ | Advocate Gujarat High Court |
| 294 | Puneet | Advocate |
| 295 | Punit Juneja | Advocate |
| 296 | Pushan Majumdar | Lawyer |
| 297 | Pyoli | Advocate on Record |
| 298 | R K Singh | Advocate |
| 299 | R S Lakshman | Advocate |
| 300 | R Vaigai | Senior Advocate |
| 301 | R. H. A. Sikander | Advocate |
| 302 | R. M. Tufail | Advocate |
| 303 | R. R. Patil | Advocate |
| 304 | Raahul Gupta | Manager |
| 305 | Raajesh L Simhunn | Advocate |
| 306 | Raghvendra Pandey | Lawyer |
| 307 | Rahul Gupta | Advocate |
| 308 | Rahul Narang | Advocate |
| 309 | Raja VN | Advocate |
| 310 | Raja.S | State Organiser |
| 311 | Rajat Kumar | Advocate |
| 312 | Rajat Sharma | Advocate |
| 313 | Rajesh Tyagi | |
| 314 | Rajesh.P.V | Advocate |
| 315 | Ram Jiban Pd Singh | Advocate Patna High Court |
| 316 | Ram Sandesh Roy | Advocate Patna High Court , Bihar. |
| 317 | Ramakrishnan | Software Engineer |
| 318 | Ramesh Kumar Mishra | AOR |
| 319 | Ramesh R | Teacher |
| 320 | Ranvir Singh | Advocate |
| 321 | Rashid hikmat | Advocate |
| 322 | Ravi Shekhar Gupta | Sr Advocate, Jharkhand High Court, Ranchi |
| 323 | Ravi Verma | Advocate |
| 324 | Ravindra Jadhav | Advocate |
| 325 | Rishabh Kapur | Advocate |
| 326 | Riyaz Ahmed Bhat | Advocate |
| 327 | Rk Sharma | Advocate |
| 328 | Robin Jacob | Advocate |

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| 329 | Rohini | Student |
| 330 | S. B. Singh | Advocate |
| 331 | S. Prabu Ramasubramania | Advocate |
| 332 | S.Soren | Human Rights Activist |
| 333 | S.Sreebhadran | Advocate |
| 334 | S.Sreesh | Advocate |
| 335 | S.Srinivasan | |
| 336 | Saaduzzaman | Lawyer |
| 337 | Sachida Nand Mishra | |
| 338 | Sachin kamble | Advocate |
| 339 | Saifur Rahman | Advocate |
| 340 | Sakshi Banga | Advocate |
| 341 | Salomi | Advocate |
| 342 | Sampathkumar C | Advocate |
| 343 | Sandeep Awasthy | |
| 344 | Saniya Malik | Advocate |
| 345 | Sanjay Bansal | Advocate |
| 346 | Sanjay Pal | Advocate |
| 347 | Sanjeev K Bhardwaj | Advocate |
| 348 | Sanjeev Kumar Mahato | Advocate |
| 349 | Sanjib Kumar Mal | Advocate |
| 350 | Sanjoli Mehrotra | Practising Advocate |
| 351 | Santosh Kumar Pandey | Advocate |
| 352 | Sapan Parekh | Advocate |
| 353 | Saumya Tandon | Advocate |
| 354 | Saurabh Agrawal | Advocate |
| 355 | Sayantana Chowdhury | Entrepreneur |
| 356 | Sayed Aamir Ali | Advocate |
| 357 | Seema Misra | Advocate |
| 358 | Shabana Yasmin | Advocate |
| 359 | Shagun Singh | Lawyer |
| 360 | Shahnawaz Khan | Advocate, Bharuch, Gujarat |
| 361 | Shahrukh Alam | Advocate |
| 362 | Shailesh Amin | Advocate, Gujarat High Court |
| 363 | Shambhavi Sinha | Lawyer |
| 364 | Shamshu Dharwez | Solutions Engineer |
| 365 | Shariq Ahmed | Advocate |
| 366 | Shashank Singh | Advocate on Record |
| 367 | Shashwat | Advocate |
| 368 | Shefali Jain | Advocate |
| 369 | Shesh Nath Verwal | Ph.D. Scholar, Sanchi University of Buddhist Indic Studi |
| 370 | Shilpa Parmar | Advocate |
| 371 | Shital Upadhyay | Advocate |
| 372 | Shiv Kumar Gupta | Advocate |
| 373 | Shivam | Advocate |
| 374 | Shivangi Nanda | Advocate |
| 375 | Shivangi Sud | Lawyer |
| 376 | Shobha | Advocate |
| 377 | Shourya Dasgupta | Advocate |
| 378 | Shreiya Maheshwari | Lawyer |
| 379 | Shrey Patnaik | Advocate |
| 380 | Shrikant Iyengar | Manager |
| 381 | Shruthan | Advocate |
| 382 | Shruti Narayan | Advocate |
| 383 | Shubham Kaushal | Advocate |
| 384 | Shweta Kapoor | Advocate |

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| 441 | Vivek Sharma | Advocate |
| 442 | W.Anil | Advocate |
| 443 | Wanare Deorao Parasham | Advocate Aurangabad |
| 444 | Warisha Farasat | Advocate |
| 445 | Yash Momaya | Advocate |
| 446 | Yelamanchili Shiva Santost | Advocate |
| 447 | Yuwaraj Baburao Jadhav | Advocate |
| 448 | Yvonne Le Fort | Interested Citizen |
| 449 | Zakir Hussain | Advocate, Madras High Court |
| 450 | Zaman Ali | Independent Practitioner, Mumbai |
| 451 | Zeba Khair | Advocate |
| 452 | Zehra Khan | Advocate |
| 453 | Zubair Ahmed | Advocate |
| 454 | प्रयिका शुक्ला | अधिवक्ता, बलिसपुर, छत्तीसगढ़ |

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| 385 | Shyam Agarwal | Advocate |
| 386 | Shyju Manisseril | Secretary, Kalpetta Bar Association |
| 387 | Siddarth Mehra | Senior Associate |
| 388 | Siddhant Kohli | Advocate |
| 389 | Siddhartha Kumar | |
| 390 | Sk Afaz Uddin | Lawyer |
| 391 | Sk Sajjad | Advocate |
| 392 | Sneha Mukherjee | Advocate |
| 393 | Sneha Singh | Advocate |
| 394 | Snigdha Tiwari | Advocate |
| 395 | Somesh Chandra Jha | Advocate on Record |
| 396 | Stephen Mathew | Advocate |
| 397 | Subhash Chandran KR | Advocate |
| 398 | Sudalai Madan | Advocate |
| 399 | Sudha Ramalingam | Advocate, Chennai |
| 400 | Sujata Jena | Volunteer Lawyer |
| 401 | Sujoy Mondal | Advocate |
| 402 | Sumiksha Arya | Lawyer |
| 403 | Sunieta Ojha | Lawyer |
| 404 | Sunu Baby Varghese | Lawyer |
| 405 | Sureshkumar S | Advocate |
| 406 | Surinder Singh Mansahia | Senior Advocate |
| 407 | Surya Rajappan | Advocate |
| 408 | Sushant Makhijani | Advocate |
| 409 | T. Hubertson | Advocate |
| 410 | T.R.Ajitkumar | Advocate |
| 411 | Talib Mustafa | Advocate, Patna High Court |
| 412 | Tamseel Momin | Lawyer |
| 413 | Tarun Khaitan | Professor of Law |
| 414 | Thankachen. V.A. | Advocate |
| 415 | Thomas Franklin Caesar | Advocate, Supreme Court of India |
| 416 | Tom Joseph | Advocate |
| 417 | Uday Pratap singh | Advocate |
| 418 | Uday Singh Chopra | Advocate |
| 419 | Ujjaini Chatterji | Advocate |
| 420 | Ulhas T. Naik | Advocate, High Court |
| 421 | Umesh Dabhade | Advocate |
| 422 | Umesh Pratap Singh | Advocate |
| 423 | Urfi | Advocate |
| 424 | Uttam Kumar Khan | Headmaster |
| 425 | V.Benchamin | Advocate |
| 426 | V.Elanchezhiyan | Advocate on record |
| 427 | Vaibhav Aggarwal | Advocate |
| 428 | Vaibhav Tripathi | Lawyer |
| 429 | Vaidehi Misra | Advocate |
| 430 | Vamika Bajaj | Advocate |
| 431 | Vasuman Khandelwal | Advocate |
| 432 | Venkata Hemanth Pothula | Advocate |
| 433 | Vibhanshu Agarwal | Law student |
| 434 | VijayakumamK.P | High Court, Madras |
| 435 | Vikash Singh | |
| 436 | Vikram Deep Sharma | Advocate |
| 437 | Vinay Ved | |
| 438 | Vishal | Lawyer |
| 439 | Vishal Kumar Singh | Advocate, Patna High Court |
| 440 | Vishal Patel | Advocate Gujarat High Court |